

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA 997/1999  
MA 906/99

(6)

New Delhi this the 30th day of November, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Sh. Sukant Lal  
S/O Shri Babu Lal  
Safaiwala  
under Sr. Divisional Electrical  
Engineer, EMU Car Shed  
Northern Railway Ghaziabad.

2. Sumaru  
S/O Sh. Jhagadu Ram  
Safaiwala EMU Car Shed  
Northern Railway Ghaziabad.

3. Bhopati Ram  
S/O Sh. Sonpal  
Safaiwala EMU Car Shed  
Northern Railway, Ghaziabad.

4. Suresh Kumar Parcha  
S/O Sh. Vidhu Ram  
Safaiwala EMU Car Shed  
Northern Railway Ghaziabad.

5. Ram Karan  
S/O Sh. Subo Singh  
Safaiwala, EMU Car Shed  
Northern Railway, Ghaziabad

6. Ram Nath  
S/O Sh. Badri Prashad  
Safaiwala, EMU Car Shed  
Northern Railway, Ghaziabad

7. Bhajan Lal  
S/O Sh. Kishan Lal, Safaiwala  
EMU Car Shed  
Northern Railway, Ghaziabad

8. Murari Lal  
S/O Sh. Banarsi Das  
Safaiwala, EMU Car Shed,  
Northern Railway, Ghaziabad.

9. Raj Kumar  
S/O Shri Barpani  
Safaiwala, EMU Car Shed  
Northern Railway, Ghaziabad.

10. Suraj Bhan  
S/O Sh. Giani Ram  
Safaiwala, EMU Car Shed  
Northern Railway, Ghaziabad.

11. Tej Veer Singh  
S/O Sh. Ram Lal  
Safaiwala, EMU Car Shed  
Northern Railway, Ghaziabad.

2

12. Atma Ram  
S/O Shri Ram Dalaray,  
Safaiwala, EMU Car Shed  
Northern Railway, Ghaziabad.
13. Suresh Kumar  
S/O Sh. Bhatawar Singh  
Safaiwala, EMU Car Shed  
Northern Railway, Ghaziabad.
14. Sheesh Pal  
S/O Shiv Charan  
Safaiwala  
EMU Car Shed, Northern Railway,  
Ghaziabad.
15. Gaje Singh  
S/O Sh. Chhate Lal  
Safaiwala, EMU Car Shed  
Northern Railway, Ghaziabad.
16. Vijendra  
S/O Sh. Mangat Ram  
Safaiwala, EMU Car Shed  
Northern Railway, Ghaziabad.
17. Indra Dev Ram  
S/O Sh. Ranetk Ram  
Safaiwala,  
EMU Car Shed, Northern Railway,  
Ghaziabad.
18. Kishori Lal  
S/O Sh. Shyam Lal  
Safaiwala,  
EMU Car Shed, Northern Railway,  
Ghaziabad.
19. Murari Lal  
S/O Guru Parshad  
Safaiwala, EMU Car Shed  
Northern Railway, Ghaziabad.

... Applicants

(By Advocate Mrs. Meenu Mainee proxy  
counsel for Sh. B. S. Mainee )

Versus

Union of India- Through

1. The General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. The Divisional Railway Manager  
Northern Railway,  
State Entry Road,  
New Delhi.

3. The Sr.Divisional Electrical Engineer,  
Northern Railway, Ghaziabad.

8  
.. Respondents

(By Advocate Shri B.K.Aggarwal )

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Ms Meera prays for and is granted permission to withdraw the OA as she states that the reliefs prayed for by the applicants have already been granted by the respondents.

2. Under the circumstances, OA is dismissed as withdrawn.

*Lakshmi Swaminathan*

9 (Smt. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*

(S.R. Adige )  
Vice Chairman (A)

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